

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

LOK SABHA
UNSTARRED QUESTION NO - 1794
ANSWERED ON - 13/02/2023

Schools meeting RTE Act Norms

1794. **Shri Syed Imtiaz Jaleel:**

Will the Minister of Education be pleased to state:

- (a) whether no significant increase in the number of schools meeting the Right to Education Act norms has taken place despite the infrastructural upgradation in the school in 2020-21 and 2022;
- (b) if so, the details thereof indicating the infrastructural upgradation of schools made during the said period and the reasons therefor;
- (c) the funds allocated for the purpose; and
- (d) the effective steps being taken by the Government to improve the infrastructural facilities in the schools?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) to (d): The Department of School Education & Literacy, Ministry of Education is implementing Samagra Shiksha from 2018-19 to support States and UTs for ensuring inclusion and equity at all levels of school education. Under Samagra Shiksha, the States and UTs are supported for strengthening of existing government schools and for creation and augmentation of infrastructure facilities based on the gaps determined from Unified District Information System for Education (UDISE+) and proposals received from respective State/UT. The need for schools and also the infrastructural facilities in schools are worked out every year by the respective State/Union Territory on incremental basis depending on their need and priority and reflected in their Annual Work plan & Budget (AWP&B). These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and UTs.

However, education is in the Concurrent list of Constitution and most of the schools come under jurisdiction of concerned States and UTs. State and UT Governments are the appropriate Governments under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and have the responsibility and mandate to provide school infrastructure in schools in accordance with the norms laid down in the Schedule to the RTE Act, 2009 and as per respective State RTE Rules.

Upgradation of 113 primary / upper primary school buildings have been approved with a total budget estimate of Rs. 4190.62 lakhs during 2020-21 and 2021-22 under the scheme of Samagra Shiksha.

Further, Government of India has approved a project on Rejuvenation of Basic Infrastructure in approximately 1.20 lakh Government schools across the country with an overall budget estimate of Rs. 4590 crore under Samagra Shiksha scheme. The interventions covered under the project are major/minor repairs, functional toilets (boys/girls), electricity connections, functional drinking water facility and boundary walls.
